

DIVISION BENCH

O-210

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/211(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	GEMUS ENGINEERING LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances via video conference/physically

Mr Arun Kumar Gupta, CA] IRP in person

ORDER

1. IRP in Person present.
2. No application is on Board today.
3. List the matter for consideration on **12/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**